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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 220/2019**

SEEMA BHARDWAJ Plaintiff
Through **Ms. Sanjana Antil, Adv.**

versus

NEERAJ SHARMA & ORS. Defendants
Through **Mr. Mohit Kumar Auluck, Adv.**
for Defendant No. 7

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

% **18.08.2021**

(Video-Conferencing)

I.A. 8784/2021 (early hearing) and I.A. 10564/2020 (Section 151 CPC) in CS(OS) 220/2019

1. Affidavit of proof of *dasti* service has been returned under office objections.
2. In order to enable the plaintiff to place the said affidavit on record, renotify on 7th September, 2021.

C. HARI SHANKAR, J.

AUGUST 18, 2021

r.bararia